Office Memorandum

New Delhi, dated the 04.11.2019


Based on the inputs received from various sections, following is the compilation of the important developments for the week –28.10.2019 to 01.11.2019

1. Legislative Changes: -
   • Notification No. 78/2019-Cus (N.T.) dated 31.10.2019 issued regarding amendment to Sea Cargo Manifest and Transhipment Regulations.

(Sunil Kumar Sinha)
Commissioner Coord

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